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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/116/2016
NAME OF THE PETITIONER(S) : A.R. Rajasekar
NAME OF THE RESPONDENT(S) : M/s i Gen Power System Private Limited & 3 others
UNDER SECTION : 111, 237, 397/398, 402, 403 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	S. MUKUNDAN T.V.P. Sai Vihari Sandeep	Counsel for Petitioner	T.V.P. Sai Vihari
2)	K. RAMASAMY & Govindhan Kumar	Counsel for Respondents	

ORDER

Counsels representing both the parties are present. Both the counsels prayed time for submitting final arguments. Time extended at their request. Put up on **23.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)